

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench

Court - I

Application No.	Appeal No.	Appellant(s)	Respondent(s)	Impugned Order
ST/WD/30459/2018	ST/647/2012	CCCE & ST, Hyderabad-IV	Basal Steels P Ltd	OIA: 33/11(H-IV) ST, Dt.20.12.2011
ST/WD/30510/2018	ST/704/2009	CCCE & ST, Visakhapatnam	Priya Data Systems	OIA: 52/09(V-I) ST, Dt.27.04.2009
ST/WD/30580/2018	ST/1553/2010	CCT, Visakhapatnam GST	K.B.Venkata Rao & Co.	Order No.12/2010, Dt.18.06.2010
ST/WD/30589/2018	ST/30957/2017	CCT, Ranga Reddy GST	Hyundai Motor India Engineering P Ltd	Review: 12/17-ST, Dt.10.08.2017
ST/WD/30590/2018	ST/30953/2017	-do-	SLS Constructions	OIA: HYD- EXCUS-004-APP- 0377-16-17, Dt.23.03.2017
ST/WD/30594/2018	ST/21206/2014	-do-	Sri Om Sai Enterprises	OIA: 230/13 (H_IV) ST, Dt.31.12.2013
ST/WD/30595/2018	ST/21207/2014	-do-	Maruthi & Co.	OIA: 217/13(H-IV) ST, Dt.24.12.2013
ST/WD/30596/2018	ST/23435/2014	-do-	B. Srinivasa Rao	OIO: 14/13(Denovo)- Adjn (Commr) ST, Dt.13.11.13
ST/WD/30597/2018	ST/30523/2016	-do	GSS Infotech P Ltd	OIA: HYD- EXCUS-004-APP- 0313-15-16-ST, Dt.7.3.16
ST/WD/30598/2018	ST/30603/2016	-do-	Tech Mahindra BPO Ltd	OIAs: HYD- EXCUS-004-APP- 0336 & 0337-15- 16-ST, Dt.30.03.2016
ST/WD/30638/2018	ST/20566/2015	CCT, Secunderabad GST	Select Motors	OIO: HYD- EXCUS-003- COM-035-14-15, Dt.25.11.2014
ST/WD/30640/2018	ST/572/2009	-do-	Smith Cylinders P Ltd	OIA: 14/09(H-III) ST, Dt.30.03.2009
ST/WD/30646/2018	ST/124/2009	CCT, Hyderabad GST	M.R.Rao & Sons	OIA: 63/08(H-II) ST, Dt.01.12.2008
E/WD/30647/2018	E/163/2009	-do-	BBL Foods P Ltd	OIA: 40 & 41/08(H-II) CE, Dt.28.11.2008
ST/WD/30657/2018	ST/2353/2010	CCT, Visakhapatnam CGST	Eldi Tech	OIO: 11/2010(RS), Dt.04.05.2010
E/WD/30658/2018	E/31121/2017	CCCE & ST, Visakhapatnam	AP Paper Mills Ltd	OIAs: 50 & 51/2014-15(V-II) CE, Dt.9.2.2015
E/WD/30659/2018	E/21472/2015	CCT, Visakhapatnam CGST	-do-	OIO: 11/2010(RS), Dt.04.05.2010
ST/WD/30679/2018	ST/523/2009	-do-	Essar Constructions India Ltd	OIO: 8/2009, Dt.27.02.2009

Appearance

Shri B. Guna Ranjan, Superintendent/AR for the Appellants.

None for the Respondents.

Coram:

HON'BLE Mr. M.V.Ravindran, MEMBER (JUDICIAL)

HON'BLE Mr. P. Venkata Subba Rao, MEMBER (TECHNICAL)

Date of Hearing: 27.08.2018

Date of Decision: 27.08.2018

FINAL ORDER No. A/31128-31145/2018

[Order per: Bench.]

1. All these applications are filed by revenue for withdrawal of appeals.

We allow the applications and dismiss the appeals as withdrawn.

(Dictated and pronounced in the open Court)

(P.VENKATA SUBBA RAO)
MEMBER (TECHNICAL)
Veda

(M.V. RAVINDRAN)
MEMBER (JUDICIAL)